

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 19.08.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 2513 of 2019 in Comp. App. (AT) No. _ of 2019 | Sunita Bansal Vs. Unitech Ltd. | Rajesh Rai |
| 2. | I.A. No. 2514 of 2019 in Comp. App. (AT) No. _ of 2019 | Shweta Bansal Vs. Unitech Ltd. | Rajesh Rai |
| 3. | I.A. No. 2517 of 2019 in Comp. App. (AT) No. _ of 2019 | Aruna Theatres & Enterprises Pvt. Ltd. Vs. S Balasubramanian & Ors. | C. Umashankar |

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Assistant Registrar